

(ब) यदि हां, तो इस जिले के विकास के लिए इससे उद्योगों का जाल बिछाने सम्बन्धी योजनाओं का ब्यौरा क्या है ?

उद्योग संकलन में राज्य मंत्री (श्री चरनजीत चामणा) : (क) जी, हां। नालन्दा जिला प्रिवायती वित्त प्रदान करने के लिए बुने गए औद्योगिक दृष्टि से पिछड़े जिलों की सूची में शामिल है।

(ख) नालन्दा जिले को वर्ष 1978-79 में जिला उद्योग केन्द्र कार्यक्रम में शामिल किया गया था। जिला उद्योग केन्द्र लघु एवं कुटीर एककों की स्थापना में निवेश पूर्व निवेश करने और निवेश किए जाने के बाद की भावस्थाओं में सहायता करते हैं। नालन्दा जिला उद्योग केन्द्र द्वारा तैयार की गई कार्य-योजना में उद्यमियों को सिफारिश किए गए स्थानीय कच्चे माल और मांस पर आधारित कार्यों उद्योग शामिल हैं।

Facilities at Wagha Border for Persons Crossing Over

1027. SHRI A. SENAPATHI GOUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ex-Chief Minister of Punjab had written letters to the former Home Minister and the former Defence Minister asking for adequate facilities to be provided at the Wagha border for persons crossing over to India; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The former Deputy Prime Minister and Home Minister had received a letter from the former Chief Minister of Punjab regarding improvement of facilities for travellers at the Wagha-Attari border. Proposals in this regard are being processed in consultation with concerned authorities, including the State Government.

Problems of Villagers of Amritsar and Ferozpur Districts who Live Across the Defence Drain

1028. SHRI L. S. TUR: Will the Minister of DEFENCE be pleased to state:

(a) whether he is aware of the problems faced by those villagers of

Amritsar and Ferozpur districts in Punjab, who have to live across the defence drain on which there are practically no bridges; and

(b) if so, the action being taken by Government of India to urgently put up the required bridges for civilian purposes?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). A number of bridges have been provided at suitable intervals on the Defence drains in Amritsar and Ferozpur districts in Punjab to enable the villagers to conveniently cross the drains. Bridges are not constructed or permitted to be constructed at places where such constructions would not be in the national interest.

Review of Timely Attendance of Officers

1029. SHRIMATI RAMDULARI SINHA: Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that in the Centre there is no system of review of the timely attendance of the officers and employees as it obtained in pre 1977 days?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): Government has always been insisting on timely attendance of the officers and employees and there is also a system of marking attendance at the time of arrival at, and departure from, office for office staff. Instructions stressing the need to observe punctuality in attendance have also been issued from time to time. The last such instructions were issued in April, 1978.

Investigation of Criminal Complaints against Officers of Investigating Agencies

1030. SHRI K. P. UNNIKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the norms and rules if any, observed by the Police in investigating